

- (d) Former Members of the Union Parliament (Rajya Sabha and Lok Sabha) and State Legislatures (Assemblies and Councils)

2. In all other cases where Regional Passport Officers/Passport Officers are otherwise satisfied with genuineness of applicant, a Passport may be issued where police and CID do not send their reports in 4 weeks after despatching personal particulars forms to them.

3. Children below the age of 15 years may be issued Passport without police verification.

4. Persons holding normal Passports may be issued fresh Passports after 10 years of its validity without prior police/CID verification.

5. Furthermore, in order to ensure expeditious clearance monitoring of Passports issued and pending is done through weekly progress reports in respect of each Passport Office.

6. With effect from 16th August, 1990, fresh Passports are being issued for a period of ten years at a stretch so that a Passport holder need not visit a Passport Office for renewal after first five years as was the case before August, 1990.

Steps taken to increase productivity Passport Offices.

- (i) To increase the productivity of Passport Officers steps are being taken to computerized the Passport Offices.
- (ii) Within budgetary allocation Passport Offices have been allowed to hire casual workers and also to give overtime allowance to eligible staff to increase output.

[*Translation*]

Water Reservoir Scheme in Bihar

2296. SHRI RAM LAKHAN SINGH YADAV: Will the Minister of

WATER RESOURCES be pleased to state:

(a) whether the Government of Bihar has forwarded any proposal to the Union Government for the construction of a water reservoir to provide water to the Sone Irrigation Project in full capacity; and

(b) if so the details thereof and the time by which it is likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) Presumably, the project referred to is Kadwan Reservoir Project of Bihar. The State Government had submitted a proposal for construction of Kadwan Reservoir on the Sone River to the Central Water Commission in August, 1987 for its techno-economic appraisal. The report was examined and returned to the State Government in January, 1988 for modification. Even in the modified report received in June, 1990. Central Water Commission found many basic deficiencies. For example, in this multipurpose project, details for only dam was given leaving out details of irrigation and hydro power components, concurrence of basin States for submerging their areas was not obtained, environmental and forest aspects were not dealt with and hydrology of the project was not finalised. The project, therefore, had to be returned to the State Government in July, 1990.

While the project proposes to stabilise irrigation in the existing Sone command and also to generate hydro-power, only on finalisation of hydrology of the project, benefits and details can be quantified. The State Government is required to submit a modified Project Report in compliance to the observations of the Central Water Commission.

Central Assistance for Control of Floods in Bihar

2297. SHRI RAM LAKHAN SINGH YADAV: Will the Minister of

WATER RESOURCES be pleased to state:

(a) whether the Government have sanctioned funds for control of floods in North Bihar under the Eighth Five Year Plan; and

(b) if so, the details thereof and the time by which the said funds are likely to be released?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Eighth Plan has not been finalised.

(b) Does not arise.

Subarnarekha Multi-Purpose Project Phase II

2298. **SHRI RAM LAKHAN SINGH YADAV:**
SHRI CHHEDI PASWAN:

Will the Minister of **WATER RESOURCES** be pleased to state:

(a) the present position of the construction of the Subarnarekha Multi-purpose Project Phase II of Bihar;

(b) the expenditure incurred thereon so far; and

(c) the time by which the project is likely to be completed?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) The Government of Bihar had submitted a revised identification report on Subarnarekha Multi-purpose Project Phase-II comprising balance of work on the project accepted in 1982 and number of modernisation, new irrigation and hydro-electric schemes as other components in September, 1988 estimated to cost Rs. 858.6 crores to Central Water Commission for techno-economic appraisal. The scheme was examined and the State Government was requested in March, 1989 to either delete the other components from the scope of the Subarnarekha Multi-purpose Project Phase-II or secure clearance quick-

ly form Technical Advisory Committee.

(b) An expenditure of Rs. 464.16 crores has been incurred upto March, 1990 on Subarnarekha Multi-purpose Project. The anticipated expenditure during the year 1990-91 is Rs. 76.31 crores. The Working Group of Planning Commission has recommended Rs. 100 crores outlay for the year 1991-92.

(c) As per Government of Bihar identification report on Subarnarekha Project Phase-II of September, 1988, the project is scheduled to be completed by 1997-98 with the base year 1989-90.

[English]

High Yielding Variety Seeds

2299. **SHRI PHOOL CHAND VERMA:**
SHRI YASHWANTRAO PATIL:

Will the Minister of **AGRICULTURE** be pleased to state:

(a) whether a large number of farmers are not being supplied adequate quantity of High Yielding Variety Seeds;

(b) if so, the reasons therefore; and

(c) the steps the Government propose to take to ensure timely and adequate supply of high yielding variety seeds to the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Production and distribution of seeds including High Yielding Variety Seeds is primarily the responsibility of the State Government which undertakes this job through its institutions like State Government Seed Farms, State Seed Corporation, Apex Cooperative Institutions, etc. Their efforts are supplemented by the National Seed Producing Agencies like National Seeds Corporation and State Farms Corpo-